

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(7) C.P. No.1266/I&BC/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 27.03.2018

NAME OF THE PARTIES: Sachin Chemicals  
V/s  
Anamayee Pharmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT : I&B Code.

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**ORDER**

1. The Petitioner is present in person.
2. The Learned Representative of the Respondent is present.
3. On receiving the Rejoinder the Respondent debtor is filing Sur-rejoinder today, copy handed over to the other side. Last chance to the Petitioner to comply the directions already given in this case as noted in the Order Sheet of 12.12.2017.
4. Listed for Final Hearing on **19.04.2018**.

**27.03.2018.**  
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SD/-  
**M.K. SHRAWAT**  
**Member (Judicial)**